## FORM-23

## [See rule 84 (1) (a)]

(For use in Biennial Election when seat is contested)

Declaration of the result of Election under section 66 of the Representation of the People Act, 1951. Election to the Council of States by the Elected Members of Legislative Assembly of Bihar.

In pursuance of the provisions contained in section 66 of the Representation of the People Act, 1951, read with clause (a) of sub-rule (1) of rule 84 of the Conduct of Elections Rules 1961. I declare that:-

 C.P. Thakur, Fraser Road, Patna

Sponsored by Bhartiya Janta Party

Shivanand Tiwari
 Village- Ramdihra, Post- Benwalia,
 Dist.- Bhojpur

Sponsored by Janata Dal (United)

Nand Kishore Singh
 Tribhuvan Madhuri Nivas, (Shekhpura House),
 Shekhpura, Thana-Shastri Nagar,
 Bailey Road, Patna-800014

Sponsored by Janata Dal (United)

 Premchand Gupta Surajpura Bangla, Marg No.-26, Shrikrishna Nagar, Dist.-Patna Sponsored by Rashtriya Janta Dal

Sabir Ali,
 Village- Kanana, Post- Kaurihar,
 Thana- Raxaul, Dist,-East Champaran

Sponsored by Lok Janshakti Party

have been duly elected to fill the seats in that House of 05 members retiring on 9th April, 2008 on the expiration of their term of office.

Place: Patna

Date : 26th March, 2008

Returning Officer